

Annexure 3

Name of the Corporate Debtor: Gemini Arts Private Limited

Date of commencement of CIRP: 22nd June 2018

List of Creditors as on: 30th November 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual due, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Smt. K Bharathi		5-Jul-18	2,26,77,94,003	2,26,77,94,003	Amount claimed in line with a loan agreement including interest	2,26,77,94,003	-	Yes	-	-	-	-	-	Pending decision by the Hon'ble NCLT in respect of the applications made by the Resolution Professional and a Financial Creditor for setting aside this claim.
2	Kotak Mahindra Bank		27-Sep-18	2,75,77,09,131	2,75,77,09,131	Amount claimed in accordance with a debt recovery certificate obtained by the creditor	2,75,77,09,131	-	No	97.34%	-	-	-	-	
3	Century Consultants India Limited		23-Aug-19	83,51,849	80,00,890	Judgement and decree obtained by the creditor	80,00,890	-	No	0.28%	-	-	3,50,959	-	
	Total			5,03,38,54,983	5,03,35,04,024		5,03,35,04,024			97.62%	-	-	3,50,959	-	